

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 382 OF 2017 &
IA NO. 339 OF 2019**

Dated: 15th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Green Energy Association Appellant(s)
Vs.
Jharkhand State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Ravindra Srivastava
Mr. Saurav Agarwal
Mr. Shantanu Agarwal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.08.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk